

Complaints against Principal, Kendriya Vidyalaya No. 2, Kanpur

3105. SHRI RAGHAVJI: Will the PRIME MINISTER be pleased to state:

(a) whether complaints have been made by teachers of Kendriya Vidyalaya No. 2, AFS, Chakeri, Kanur against its Principal;

(b) if so, details thereof;

(c) whether some action has been taken in the matter; and

(d) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) to (d). Yes, Sir. A number of complaints by the teachers of Kendriya Vidyalaya No. 2, AFS, Chakeri, Kanpur, have been made against its Principal, levelling following allegations:-

- (i) Irregularities in admissions.
- (ii) Harassment of staff and neglect of Senior teachers.
- (iii) Misbehaviour with lady teachers.
- (iv) Mismanagement and Maladministration.
- (v) Non-settlement of personal claims and demand of money for settlement of claims.

Investigation into the matter has been ordered. Action, if any, against the Principal will depend on the results of investigation.

[*Translation*]

Sainik School in Ghazipur District

3106. SHRI JAGDISH SINGH KUSHWAHA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to open a Sainik School in Ghazipur district of Uttar Pradesh in memory of the great warrior 'Abdul Hamid' the winner of Param Vir Chakra;

(b) if so, when; and

(c) if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c). A Sainik School is established on the specific request of a State Government, as the entire capital expenditure and a major portion of the recurring expenditure of the School has to be borne by the State Government. No request for opening a Sainik School in Ghazipur district has been received from the Government of Uttar Pradesh.

[*English*]

Management of National Park and Sanctuaries

3107. SHRI A. ASOKARAJ: Will the PRIME MINISTER be pleased to state:

(a) whether a recent study report prepared by an Expert Group on management of National Parks and Sanctuaries under the aegis of the Indian Institute of Public Administration has noted that out of 44 National Parks and 160 Sanctuaries responding to their questionnaire only 7 percent of the Parks and 20 per cent of the Sanctuaries

have reported encouragement from authorities;

(b) if so, the reasons therefore; and

(c) the steps being taken to give encouragement to national parks and sanctuaries.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) No, Sir,

(b) Does not arise.

(c) National Parks and Sanctuaries are established by the State Governments. The State Governments are assisted in the management of national parks and sanctuaries through Centrally sponsored schemes for development of these areas and through provision of education, training and research inputs.

Inclusion of Maratha Ditch Canal in Ganga Action Plan

3109. SHRI AJIT KUMAR PANJA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to include Maratha Ditch Canal of Calcutta in Ganga Action Plan; and

(b) If so, when?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). The portion of the Maratha Ditch Canal through which water is still flowing is a part of the Belaghata and Circular Canal. Two schemes have been sanctioned under the Ganga Action Plan for interception and

diversion of waste water going into this canal. Work on these schemes is in progress and is likely to be completed in the current financial year.

Cleaning of polluted stretches of Ganga

3110. SHRI ANADI CHARAN DAS:
SHRI R.L.P. VERMA:
SHRI BHAJAMAN BEHERA:

Will the PRIME MINISTER be pleased to state:

(a) whether under the Ganga Action Programme the cleaning of the polluted stretches of Ganga include diversion, sewer cleaning and renovation of pumping stations and the work is being implemented with foreign collaboration;

(b) if so, the foreign exchange component of the programme, particulars of the foreign agency; and

(c) the action taken/proposed to be taken to implement the programme using indigenous technology available in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) to (c). The large majority of the schemes under the Ganga Action Plan are being implemented utilizing funds provided by the Central Government & using indigenous technology available in the country. Pollution abatement schemes at Kanpur and Mirzapur are being financed by the Royal Government of Netherlands and technical assistance in this respect is also being provided by Dutch experts. Technical assistance is also provided by the Overseas Development Administration of the United Kingdom in the areas of water quality mod-